

### Handloom Cooperatives in Madras State

\*1444. **Shri Tangamani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any complaints have been received from the Handloom Cooperatives in Madras State that large amount of rebate amount is yet to be paid to them;

(b) if so, what steps have been taken for early payment; and

(c) whether there is a proposal to provide credit facilities on large scale to Handloom cooperatives?

**The Minister of Commerce (Shri Kanungo):** (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Shri Tangamani:** May I know the period within which the rebate is paid and whether it is paid after the stock is cleared or after one year?

**Shri Kanungo:** It varies from State to State. The amount is made available on the demand of the States and the States look after the disposals.

**Shri Tangamani:** Has it been brought to the notice of the Government that though one year has elapsed after the sale of the goods, the rebate amount has not been made available to the co-operative societies?

**Shri Kanungo:** As I have said, we have no complaints from the State Government or from co-operative societies.

**Shri Tangamani:** May I know whether the directions will be given to the All India Handloom Board that this rebate amount should be paid as soon as possible?

**Shri Kanungo:** As soon as the cleared accounts are available and the demands from the States are received, the amount is paid.

**Shri Ramanathan Chettiar:** What is the total amount of rebate that is due to the handloom interests?

**Shri Kanungo:** I have all along been saying that there is no claim yet.

**Shri Tangamani:** What is the amount of loan that is advanced as against a loom, May I know whether it is Rs. 200 and if so whether this amount would be made available to all the looms?

**Shri Kanungo:** It is about another scheme in the handloom sector. The present question refers to rebates. If the hon. Member chooses to put a separate question, I shall answer it.

**Shri Tangamani:** Part (c) of my question is whether there is a proposal to provide credit facilities on large scale to handloom co-operatives. My information is that credit facilities ranging from Rs. 80 to Rs. 200 are given.

**Mr. Deputy-Speaker:** He has to ask what is not his information.

**Shri Tangamani:** There is a question on this but he does not want to answer.

**Mr. Deputy-Speaker:** He may put a question.

**Shri Tangamani:** I would like to know what is the amount of loan advanced against a loom and whether it is Rs. 200 or less.

**Shri Kanungo:** I have not got that information.

**Shri Tangamani:** The original question is about credit facilities.

**Shri Kanungo:** It has a wide connotation.

**Shri Ranga:** Is it not a fact that the handloom board had decided that these credit facilities should vary from State to State? Is it not a fact that there is a higher limit of Rs. 300 per loom and in certain States like Kerala the limit is Rs. 100 per loom? May I

know whether these grants are dependent upon the recommendations of the local Governments?

**Shri Kanungo:** I have not got the exact information at my disposal at the moment. Therefore, I ask the hon. Member to put a specific question about the particular State or particular project.

#### Iron and Steel Fabricating Factories

\*1447. **Shri Jadhav:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Bombay Government have recommended to the Central Government to start factories at Nasik, Jalgaon, Kolhapur and Ratnagiri for fabricating iron and steel materials;

(b) what is the reaction of Government thereto; and

(c) whether there are already any factories of the above nature in the Bombay State?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. There is 1,689 steel processing factories in Bombay, including units in the small scale and cottage industries sector.

**Shri Jadhav:** In what part of the Bombay State these factories have been located?

**Shri Satish Chandra:** The larger units are mostly concentrated round the city of Bombay but they are spread all over the State.

**Shri Jadhav:** May I know whether the non-availability of raw material is a factor for not increasing this sector?

**Shri Satish Chandra:** The hon. Member asked regarding four new factories to be established in Bombay State and the reply was in the nega-

tive. If some private parties come forward, the matter will be considered in the light of the conditions prevailing: then.

**Shri Jadhav:** May I know whether a private party approached the Government to have a fabricating factory at Nasik and whether the Government has not considered this case?

**Shri Satish Chandra:** The hon. member may put a separate question if he wants information on any specific applications.

#### Gassy Mines, Asansol

\*1448. **Shrimati Renu Chakravartty:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that five people have died recently in a gas affected well in village Nischinta, P.S. Asansol, West Bengal;

(b) whether there are gassy seams: collieries at Rana and Porihati in the vicinity;

(c) whether fissures and cracks have developed in the roofs of the galleries; and

(d) whether gas has seeped into the well?

**The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra):**

(a) Yes.

(b) Both the Rana and Porihati seams lie directly beneath the well. Though the Porihati seam is known to be gassy, the Rana seam, which is above it, is not gassy.

(c) No fissures or cracks are known to have developed in the roof of the galleries in the seams lying below the village and the well.

(d) No gas is known to have seeped into the well from the underground workings lying beneath the well.

**Shrimati Renu Chakravartty:** May I know if complaints have been re-